

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 46/2007

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY

Dilip Timblo

Vs

M/s. Hardesh Ore Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Rafique Dada	Sr. Adv	R.2	
2.	Mr. Gundaatt Malleya	Adv	R.2.	
3.	Mr. Rajan Narain	Adv	R.1, 4, 5	
4.	Ms. Neha Malik	Adv	R.1, 4, 5	
5.	Ms. Malawika Prasad	Adv	R.2.*RB	
6.	Mr. Erach Kotwal	Adv	R.2.	
	Ms. Anurita Narayan	Adv	R.6	
7.	Mr. JOSEPH KODIANTHARA	Sr. Adv.		
8.	Mr. ERIC CORREIA	Adv.		
9.	Mr. RAJEEV KUMAR	Adv.		

Order

For orders see order in CP 87/2006